

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TESA/No. 226 / (MAH) / 2017

CORAM:

Present:

**SHRI B.S.V. PRAKASH KUMAR
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07/04/2017

NAME OF THE PARTIES: M/s. Punjab & Sindh Bank Pvt. Ltd.

SECTION OF THE COMPANIES ACT: SEZ NLS Sterling Infrastructure Ltd. of the Companies
Act 1956/2013/ I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

60 Trupti J Nandakar. Advocate for
Petitioner.



Order

CP No. 226/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 30.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)